CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

A

OA NO. 255/99

NEW DELHI THIS THE 29th DAY OF OCTOBER, 1999 HON'BLE MR. JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN (J) HON'BLE MRS. SHANTA SHASTRY, MEMBER (A)

In the matter of:
Mast Ram,
Aged 60 years,
A-3/12, Sector-18,
Rohini, Delhi-110085.
(Applicant in person)

V

.... Applicant

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- Election Commission of India, through its Secretary, Nirvachan Sadan, Ashoka Road, New Delhi-110001.
- 2. Union of Inida through Secretary (P), Department of Personnel & Training, North Block, New Delhi-110001. Respondents (By Advocate: Sh. Arun Birbal)

ORDER (ORAL)

BY REDDY. J.

Heard the applicant and counsel for the respondents.

- 2. The only relief sought for in this OA is for direction to the respondents to pay the applicant the grade of Under Secretary without applying the provisions of FR 35. The learned counsel for the respondents submits that the decision was taken to pay the applicant as prayed for in the OA. The petitioner also, who is in the Court, is satisfied with the decision taken by the respondents. Hence nothing survives in the OA except directing the respondents to pass an appropriate order within 2 months from the date of receipt of a copy of this order. The letter dated 27.10.99 issued by the Under Secretary (Legal) is kept on record.
- 3. OA is disposed of. No costs.

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(MRS. SHANTA SHASTRY)
Member (A)

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(V.RAJAGOPALA REDDY Vice Chairman (J)